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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1207/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE PARTIES: Krupa Polymers (India) Pvt. Ltd.
V/s.
Nakshatra Distilleries & Breweries Ltd.

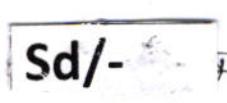
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
⑥	Advocate for The Petitioner Rishikesh D. Chinderkar		

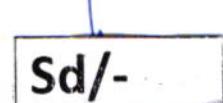
ORDER

CP No. 1207/I&BP/NCLT/MB/MAH/2017

For the parties have reported that settlement is likely to happen, at their
request, list this matter on **19.12.2017** for reporting settlement.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)